

File No 06/CESTAT/Statement/2011-CR
Customs, Excise & Service Tax Appellate Tribunal
West Block-2 R.K.Puram New Delhi

Dated : 10th May Apr 2024

Bench wise statement showing pendency, institution and disposal of appeals and stay application with year wise break up of appeals pending as on 01/04/2024 is circulated for information.


(Vaishali Kharbanda)
Technical Officer

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Computer Section

MONTHLY STATEMENT FOR THE MONTH OF MAR 2024 AS ON 01/04/2024

	OPENING BALANCE						FRESH INSTITUTION						APPEAL RESTORED						RECEIVED FROM OTHER BENCHES					
	CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOMS	EXCISE	S.TAX	AD	TOTAL	STAY
DELHI	4054	1062	3105	83	8304	0	22	59	33	0	114	0	1	0	0	0	1	0	0	0	3	0	3	0
MUMBAI	8347	3508	6701	0	18556	28	61	12	116	0	189	0	0	1	0	0	1	0	0	0	0	0	0	0
KOLKATA	2299	2840	3734	0	8873	4	38	9	77	0	124	0	0	2	1	0	3	0	0	0	0	0	0	0
CHENNAI	3795	1810	3654	0	9259	1	76	10	19	0	105	2	0	0	0	0	0	0	0	0	0	0	0	0
BANGALORE	1689	1902	5877	0	9468	3	2	1	19	0	22	1	0	0	0	0	0	0	0	0	0	0	0	0
AHMEDABAD	1537	3170	2408	0	7115	13	16	15	10	0	41	0	0	0	0	0	0	0	0	0	0	0	0	0
ALLAHABAD	1021	600	1491	0	3112	52	8	4	51	0	63	1	0	7	1	0	8	0	0	0	0	0	0	0
CHANDIGARH	1080	2174	2757	0	6011	112	6	5	30	0	41	0	0	0	0	0	0	0	0	0	0	0	0	0
HYDERABAD	989	1084	2610	0	4683	1	29	6	30	0	65	0	0	0	0	0	0	0	0	0	0	0	0	0
TOTAL	24811	18150	32337	83	75381	214	258	121	385	0	764	4	1	10	2	0	13	0	0	0	3	0	3	0

1 Sanctioned strength of the Members is 33 and working strength is 33 as on 01.04.2024

2 Figures may be considered as tentative and subjected to further verification.

3 Members on leave during the month of Mar, 2024 for 64 days as under. (Details shown on the basis of leave applications submitted by the

Note :

1 Hon'ble Justice Shri Dilip Gupta, President	Nil	12 Mr. Sanjiv Srivastava, Member (Technical)	2
2 Sh. Anil Choudhary, Member (Judicial)	Nil	13 Dr. Suvendu Kumar Pati, Member (Judicial)	Nil
3 Sh. S. K. Mohanty, Member (Judicial)	Nil	14 Sh. Ashok Jindal, Member (Judicial)	3
4 Sh. Ramesh Nair, Member (Judicial)	Nil	15 Dr. D.M. Misra, Member (Judicial)	3
5 Ms. Sulekha Beevi C.S., Member (Judicial)	Nil	16 Sh. S.S.Garg, Member (Judicial)	Nil
6 Sh. P. K. Choudhary, Member (Judicial)	5	17 Sh. Somesh Arora, Member (Judicial)	2
7 Sh. Raju, Member (Technical)	3	18 Sh. R.Muralidhar, Member (Judicial)	6
8 Sh. C.J. Mathews, Member (Technical)	Nil	19 Sh. P.A. Augustian, Member (Judicial)	4
9 Sh. P. Dinesha, Member (Judicial)	1	20 Ms. Binu Tamta, Member (Judicial)	Nil
10 Sh. Ajay Sharma, Member (Judicial)	Nil	21 Mr. P Anjani Kumar, Member (Technical)	1
11 Ms. Rachna Gupta, Member (Judicial)	Nil	22 Sh. A.G. Shakkarwal, Member (Technical)	4
		23 Sh.C.L. Mahār, Member (Technical)	Nil

**TRANSFERED TO
OTHER BENCHES**

DISPOSAL

CLOSING BALANCE

CUSTOMS	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOMS	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOMS	EXCISE	S.TAX	AD	TOTAL	STAY
0	0	0	0	0	0	93	210	66	0	369	0	3984	911	3075	83	8053	0
0	0	0	0	0	0	12	68	49	0	129	0	8396	3453	6768	0	18617	28
0	0	0	0	0	0	64	69	117	0	250	0	2273	2782	3695	0	8750	4
0	0	0	0	0	0	30	68	43	0	141	0	3841	1752	3630	0	9223	3
0	0	0	0	0	0	43	34	24	0	101	2	1648	1869	5872	0	9389	2
0	0	0	0	0	0	60	63	61	0	184	0	1493	3122	2357	0	6972	13
0	0	0	0	0	0	8	14	25	0	47	1	1021	597	1518	0	3136	52
0	0	3	0	3	0	26	14	14	0	54	23	1060	2165	2770	0	5995	89
0	0	0	0	0	0	16	14	22	0	52	1	1002	1076	2618	0	4696	0
0	0	3	0	3	0	352	554	421	0	1327	27	24718	17727	32303	83	74831	191

24 Mr. M. Ajit Kumar , Member (Technical)	Nil
25 Mr. M.M.Parthiban , Member (Technical)	4
26 Ms. Hemambika R. Priya, Member (Technical)	Nil
27 Mr. K Anpazhakan , Member (Technical)	3
28 Mr. Pullela N.Rao , Member (Technical)	Nil
29 Mr. Rajeev Tondon, Member (Technical)	Nil
30 Ms. R.Bhagya Devi, Member (Technical)	5
31 Mr. Vasa Sheshagiri Rao, Member (Technical)	Nil
32 Mr. A.K. Jyotishi, Member (Technical)	18
33 Mr. P.V.Subba Rao, Member (Technical)	Nil


 (Vaishali Kharbanda)
 Technical Officer

STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.04.2024.

YEARS	DELHI	MUMBAI	KOLKATTA	CHENNAI	BANG.	AHMEDBI	ALLBD	CHD	HYD
2002	0	0	0	0	0	1	0	0	0
2003	0	0	0	0	2	0	0	0	0
2004	0	4	0	0	1	0	0	0	0
2005	12	1	0	0	0	0	0	0	0
2006	18	3	0	1	0	5	0	0	0
2007	10	0	0	4	0	0	1	0	2
2008	8	9	3	0	2	1	1	0	1
2009	42	21	57	15	21	16	10	29	12
2010	37	29	19	11	241	24	9	45	6
2011	54	42	149	16	356	63	16	71	19
2012	56	76	82	10	510	79	30	157	205
2013	107	348	220	151	613	261	31	228	249
2014	96	949	383	498	819	431	38	566	317
2015	62	875	360	1121	793	487	95	405	242
2016	97	1496	713	1046	943	538	80	333	428
2017	215	1632	717	1174	883	629	85	520	522
2018	542	2446	1531	1473	969	878	154	898	483
2019	917	1986	1333	1044	604	782	193	823	315
2020	666	1100	535	555	351	533	422	317	295
2021	1164	2057	586	609	701	618	677	395	501
2022	2073	2280	700	452	758	843	496	399	492
2023	1532	2576	1045	808	698	660	509	690	433
2024	345	687	317	235	124	123	289	119	174
TOTAL	8053	18617	8750	9223	9389	6972	3136	5995	4696

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,				
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66				
Disposal and Institution for the month of Mar, 2024				
	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency

DELHI #	8304	115	369	8053
MUMBAI	18556	190	129	18617
KOLKATA	8873	127	250	8750
CHENNAI	9259	105	141	9223
BANGALORE	9468	22	101	9389
AHMEDABAD	7115	41	184	6972
ALLAHABAD	3112	71	47	3136
CHANDIGARH *	6011	41	54	5995
HYDERABAD	4683	65	52	4696
TOTAL	75381	777	1327	74831

03 Appeal received from CESTAT Chandigarh

* 03 Appeal transfer to CESTAT Delhi